

**द्रुत कार्यक्रम के अन्तर्गत लोगों के लिये
रोजगार की व्यवस्था**

7843. श्री शंकर दयाल सिंह : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) सरकार के द्रुत कार्यक्रम के अन्तर्गत अब तक कितने बेरोजगार व्यक्तियों के लिये रोजगार की व्यवस्था की गई है, और

(ख) उनकी रज्यवार संख्या कितनी है ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री शेर सिंह) : (क) और (ख). दस बरों में सूचना तुरन्त उपलब्ध नहीं है कि वास्तव में कितने व्यक्तियों को काम में लगाया गया है। तथापि आठ राज्यों, अर्थात्, बिहार, हिमाचल प्रदेश, केरल, मध्य प्रदेश, महाराष्ट्र, तमिल नाडु, उत्तर प्रदेश और पश्चिमी बंगाल में परियोजनाओं का कार्य आरम्भ हो गया है। हरियाणा, मेघालय, मैसूर, पंजाब, राजस्थान और पाण्डिचेरी ने भी कार्य आरम्भ करने के लिए आवश्यक प्रारम्भिक नैपथरी पूरी कर ली है। आशा है कि स्वीकृत परियोजनाओं का कार्य वर्षा ऋतु के बाद पूरा होकर पकड़ेगा, जिसमें रोजगार के अवसर पैदा होंगे, जैसा कि परिकल्पित किया गया है।

Distribution of Surplus Land to Scheduled Castes in West Bengal

7844. SHRI S. P. BHATTACHARYYA : Will the Minister of AGRICULTURE be pleased to state :

(a) the total average of the surplus land going to be distributed among the landless labourers and Scheduled Castes ;

(b) the number of landless labourers/ Scheduled Castes ; and

(c) the number out of them to whom land has been distributed ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) So far 1.40

lakh hectares of vested agricultural land has been distributed among the landless labourers and small farmers holding less than one hectare including members of the Scheduled Tribes and Scheduled Castes. Another 40,000 hectares are readily available for distribution.

(b) and (c). Information is being collected from the State Governments.

Farm Mechanization

7845. SHRI RANABAHADUR SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) the salient features of the long term policy of the Government as regards farm mechanization ;

(b) the size of farm holding which forms the basis of such policy ; and

(c) how the size and horse power of the tractors, indigenous or imported or the combined harvesters, indigenous or imported, relate to such a holding ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). It is the policy of the Government to provide means of modernising agricultural operations so that the agricultural potential on small, medium and big farms is fully exploited through the use of improved implements and machinery appropriate to the size of holdings and farming situations, the long term policy being help attain an average growth of 5% in agricultural production.

In situations where draught power is inadequate for carrying out agricultural operations efficiently and timely or where the cost of maintaining a pair of bullocks or a small tractor is uneconomical, custom service in agricultural machinery would be encouraged/provided. For obtaining maximum benefit from the high yielding varieties and multiple cropping even on medium farms of less than 25 acres which could ordinarily be managed by multiple pair of bullocks, there is a need for use of equipment such as tractors, power tillers, power threshers and harvesting equipment for carrying out tillage, harvesting and other operations efficiently and timely. The basis of policy is power requirements and equipment needs for efficient cultiva-